

HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Imphal, the 7th December, 2023

No. HCM/1/96-BENCH/ : It is informed to all learned members of the Bar and litigants that in view of non-availability of Hon'ble The Chief Justice to hold court on 07.12.2023, it is notified as under:

- i) Single bench matters of Hon'ble The Chief Justice in the cause list dated 07.12.2023 are re-scheduled to be listed on **14th and 15th December, 2023**. Interim orders, if any subsisting in them shall be extended till the re-scheduled dates. Motion matters will be listed on 08.12.2023.
- ii) 3 Judge Bench matters in the cause list dated 07.12.2023 are re-scheduled on 14.12.2023 (Thursday).

By Order etc.

Sd/-

(OJESH MUTUM)
REGISTRAR (JUDL)
HIGH COURT OF MANIPUR

Endt. No. HCM/1/96-BENCH/ Imphal, the 7th December, 2023
Copy to: *22292-309*

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The P.S. to Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui, Judge, High Court of Manipur.
5. The Advocate General, Government of Manipur.
6. The Registrar General, High Court of Manipur.
7. The Registrar (Vigilance)/(Admn.), High Court of Manipur.
8. The Government Advocates, Government of Manipur.
9. The Deputy Solicitor General of India, High Court of Manipur.
10. The President, High Court Bar Association, Manipur.
11. The President, AMBA, Manipur.
12. All the Joint Registrars, High Court of Manipur.
13. All the Deputy Registrars, Language Officer, High Court of Manipur.
14. All the Assistant Registrars/Court Managers, Librarian, High Court of Manipur.
15. The System Analysts, High Court of Manipur.
- He is requested to upload the same on official website.
16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
17. All the Court Masters, High Court of Manipur.
18. The Concerned/Guard File.


REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR